

SECTION – XV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 20025/2011

WITH SLP(C) NOS. 572, 7664, 7665, 7667, 7670, 7671, 7672, 8473, 19292, 19391, 19393, 19394 19396, 19398, 19400, 21824, 21825, 21827-21828, 21830, 21833, 21834, 21835, 23980, 23982, 23984, 25279, 25280, 25282, 25283, 25284, 25285, 25286, 25287, 26177, 30931, 34870, 34868, 38225, 23985, 23986, 23981, 27727, 30271, 30272, 30274, 30275, 30276, 30278, 25275, 25277, 25278, 38226, 38227, 38228, 38229, 38231, 38233, 38234, 38235, 38236, 38238, 38239, 36914 OF 2012

AND

SLP(C) NOS. 1397, 1577, 5597, 5349, 5350, 9631, 9632, 9633, 9634, 9635, 9636, 9637, 9639, 14345, 14343, 12433, 12434, 12435, 12436, 12437, 12438, 12440, 12442-43, 14022, 14023, 18825, 18826, 18827, 21356, 21354, 26114, 29683, 22694, 22695, 22699, 22700, 22701, 22702, 35885, 35886 AND 35893 OF 2013, 19093, 19094, 19095, 19202, 19203, 19204, 19205, 19206, 19208, 19209, 19210, 19211, 19214, 19216, 19217, 19218, 19219, 19220, 19221, 19222, 19224, 19225, 19226, 19228, 19230, 19232, 19233, 19234, 19236, 19237, 19239, 19240, 19241, 19243, 19244, 19245, 19246, 19249, 19250, 19251, 19253, 19254, 19255, 19257, 19259, 19260, 19269, 19270, 19271, 19272, 19274, 19275, 19277, 19278, 19280, 19281, 19281, 19284, 19286, 19287, 19288, 19289, 19290/2014, 1 CC 5166/2014, CC 5167/2014 and SLP (C) 23058/2014 (With Prayer for Interim Relief)

STATE OF M.P. & ORS. ETC. ETC.

PETITIONERS

Versus

SULTAN SINGH NARWARIA ETC. ETC.

RESPONDENTS

COMMON OFFICE REPORT

The matters above-mentioned were listed before the Hon'ble Court on 27.08.2014 when the Court was pleased to pass the following order:

“Call these matters for hearing on 2nd September, 2014 after the part heard matter (i.e. SLP(C) NO. 32226 of 2009) and immediately before SLP(C) NO. 8602 of 2012.”

The Service position of each matter is detailed as under:-

..2...

SLP(C) No.	Respondents			Remarks	Services Status
	<i>Total</i>	<i>Served</i>	<i>Unserved</i>		
20025/2011	Sole	Sole		V/A and C/A filed by Mr. Shivaji M. Jadhav, Adv. Counsel for respondent has filed additional documents, same has already included in the paper books.	Complete
572/2012	Sole	Sole		V/A & C/A filed by Mr. Amit Pawan, Adv.	Complete
7664/2012	Sole	Sole		AD Card received but no one has entered appearance	Complete
7665/2012	Sole	Sole		V/A & C/A filed by Ms. Meenakshi Vij, Adv.	Complete
7667/2012	Sole	Sole		V/A & C/A filed by Ms. Meenakshi Vij, Adv.	Complete
7670/2012	Sole		Sole	Neither A.D Card nor unserved notice has been received back	Incomplete
7671/2012	Sole	Sole		Served through A.D card but not one has entered appearance so far.	Complete
7672/2012	Sole		Sole	Service awaited.	Not Complete
8473/2012	Sole	Sole		V/A & C/A filed by Mr. S. M. Jadhav, Adv.	Complete
19292/2012	20	All		V/A & C/A filed by Ms. Meenakshi Vij, Adv. in respect of R. Nos. 1-15, 17 and 19-20.. A/D recd in r/o R-16, 18	Complete
19391/2012	Sole	Sole		V/A filed by Mr. S.M. Jadhav Adv. C/A filed.	Complete
19393/2012	27	All		V/A filed by Ms. Manjeet Kirpal, Adv. but C/A awaited.	Complete
19394/2012	12	AD recd. From 1, 2,3, and 7		Service awaited in respect of unserved respondent Nos. 4-6 & 8-12.	Not Complete
19396/2012	Sole	Sole		V/A filed by Mr. S.M. Jadhav Adv C/A awaited..	Complete
19398/2012	Sole	Sole		V/A & C/A filed by Dr. Vipin Gupta, Adv.	Complete
19400/2012	Sole		Sole	Service awaited.	Not complete
21824/2012	Sole	Sole		V/A by Mr. S.M. Jadhav, Adv. C/A has been filed.	Complete
21825/2012	Sole	Sole AD recd.		No one has entered appearance.	Complete
21827-28/2012	Both	Both		V/A filed by Mr. Dashyant Prashar, Adv. but C/A awaited.	Complete
21830/2012	8	All		V/A filed by Dr. S. K. Verma, Adv. but C/A awaited.	Complete

SLP(C) No.	Respondents			Remarks	Services Status
	Total	Served	Unserved		
21833/2012	Sole	Sole		AD recd. But no one has entered appearance.	Complete
21834/2012	Sole		Sole	Service not complete in respect of sole respondent.	Not Complete
21835/2012	11	All		V/A filed by Dr. S. K. Verma, Adv. but C/A awaited.	Complete
23980/2012	11	All		V/A filed by Mr. S. M. Jadhav, Adv. but C/A awaited.	Complete
23981/2012	25	All		V/A filed by Mr. S. M. Jadhav, Adv. But Counter awaited.	Complete
23982/2012	Sole	All		V/A filed by Mr. S. M. Jadhav, Adv. In connected SLP No. 23980/2012.	Complete
23984/2012	Sole	Sole		V/A filed by Mr. S. M. Jadhav, Adv. In connected SLP No. 23980/2012.	Complete
23985/2012	Sole	Sole		V/A filed by Mr. S.M. Jadhav, Adv. But Counter awaited.	Complete
23986/2012	21	All		V/A filed by Mr. S. M. Jadhav, Adv. But Counter awaited.	Complete
25275/2012	Sole		Sole	Neither AD card nor unserved cover	Not Complete
25277/2012	Sole		Sole	Neither AD card nor unserved cover	Not Complete
25278/2012	Sole		Sole	Neither AD card nor unserved cover	Not Complete
25279/2012	Sole		Sole	Neither AD card nor unserved cover	Not Complete
25280/2012	Sole	Sole		V/A filed by Mr. S.M. Jadhav, Advocate but C/A awaited.	Complete
25282/2012	Sole	Sole		AD card received but no one has entered appearance.	Complete
25283/2012	Sole		Sole	Neither A.D card nor unserved notice received back	Incomplete
25284/2012	Sole	Sole		V/A filed by Dr. (Mrs.) Vipin Gupta, Adv. C/A awaited.	Complete
25285/2012	Sole	Sole		V/A & C/A filed by Ms. Prena Mehta, Adv.	Complete
25286/2012	9	All		V/A filed by Dr. S. K. Verma, Adv. But Counter awaited.	Complete
25287/2012	Sole		Sole	Neither A.D card nor unserved notice received back	Incomplete
26177/2012	Sole		Sole	Neither AD card nor unserved cover	Not Complete

SLP(C) No.	Respondents			Remarks	Services Status
	<u>Total</u>	<u>Served</u>	<u>Unserved</u>		
27727/2012	Sole	Sole		V/A and C/A filed by Ms. Nidhi, Adv.	Complete
30271/2012	Sole	Sole		Mr. Shivaji M. Jadhav, Adv. filed V/A and C/A	Complete
30272/2012	Sole	Sole		Mr. Vikas Upadhyay, Adv. filed V/A and C/A	Complete
30274/2012	Sole		Sole	Neither AD card nor unserved cover	Not Complete
30275/2012	Sole	Sole		Mr. Shivaji M. Jadhav, Adv. filed V/A. C/A awaited	Complete
30276/2012	Sole	Sole		V/A filed by Mr. S. M. Jadhav, Adv. but C/A awaited.	Complete
30278/2012	Sole	Sole		AD recd. But no one has entered appearance.	Complete
30931/2012	Sole	Sole		AD recd. But no one has entered appearance.	Complete
34868/2012	2	Both		V/A filed by Mr. S. M. Jadhav, Adv. but Counter Affidavit awaited	Complete
34870/2012	Sole	Sole		V/A filed by Mr. Amlan Ghosh, Adv. but Counter Affidavit awaited	Complete
36914/2012	Sole	Sole		Mr. Shivaji M. Jadhav, Adv. filed V/A. C/A awaited.	Complete
38225/2012	Sole		Sole	Neither AD card nor unserved cover	Not Complete
38226/2012	Sole	Sole		V/A filed by Mr. Shivaji M. Jadhav, Adv. But Counter awaited.	Complete
38227/2012	7	3 and 5-7	1, 2 and 4	Service not complete in respect of unserved respondent.	Not Complete
38228/2012	9	2, 5 and 9	1, 3-4 and 6-8	Service not complete in respect of unserved respondent.	Not Complete
38229/2012	Sole	Sole		V/A filed by Mr. Shivaji M. Jadhav, Adv. But Counter awaited.	Complete
38231/2012	Sole	Sole		AD card received V/A filed by Dr.(Mrs.) Vipin Gupta, Advocate but C/A awaited	Complete
38233/2012	Sole		Sole	Neither AD card nor unserved cover	Not Complete
38234/2012	Sole	Sole		V/A filed by Mr. Shivaji M. Jadhav, Adv. But Counter awaited.	Complete
38235/2012	2		2	Neither AD card nor unserved cover	Not Complete
38236/2012	6	1, 2, 4 and 6	3 and 5	Service not complete in respect of unserved respondent.	Not Complete

SLP(C) No.	Respondents			Remarks	Services Status
	<u>Total</u>	<u>Served</u>	<u>Unserved</u>		
38238/2012	Sole			AD card received but no one has entered appearance	Complete
38239/2012	Sole		Sole	Neither AD card nor unserved cover	Not Complete
1397/2013	Sole	Sole		AD card received but no one has entered appearance	Complete
1577/2013	Sole			Mr. S. M. Jadhav, Advocate accepted notice. V/A & C/A awaited	Complete
5597/2013	Sole			Mr. S. M. Jadhav, Advocate accepted notice. V/A & C/A awaited	Complete
5349/2013	Sole	AD card received		No one has entered appearance	Complete
5350/2013	Sole	AD card received		No one has entered appearance	Complete
9631/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
9632/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
9633/2013	Sole			V/A filed by Mr. S. M. Jadhav, Advocate, C/A awaited	Complete
9634/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
9635/2013	Sole	Sole		V/A filed by Dr.(Mrs). Vipin Gupta, Advocate but C/A awaited	Complete
9636/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
9637/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
9639/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
14345/2013	Sole	Sole		V/A filed by Mr. S. M. Jadhav, Advocate but C/A awaited	Complete
14343/2013	Sole	Sole		V/A filed by Mr. S. M. Jadhav, Advocate but C/A awaited	Complete
12433/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
12434/2013	Sole	Sole AD recd.		No V/A	Complete
12435/2013	Sole	Sole AD recd.		No V/A	Complete

SLP(C) No.	Respondents			Remarks	Services Status
	<u>Total</u>	<u>Served</u>	<u>Unserved</u>		
12436/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
12437/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
12438/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
12440/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
12442-43/2013	2	Both AD recd.		No V/A	Complete
14022/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
14023/2013	Sole	Sole		V/A filed by Dr. (Mrs.) Vipin Gupta, Advocate but C/A awaited	Complete
18825/2013	Sole	AD card received		No one has entered appearance	Complete
18826/2013	Sole	AD card received		No one has entered appearance	Complete
18827/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
21356/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
21354/2013	2	Both		Mr. S. M Jadhav, Adv. has filed V/Appearence on behalf of R-1. C/A awaited	Complete
26114/2013	Sole	Sole		V/A and C/A filed by Mr. K.V. Mohan, Advocate	Complete
29683/2013	Sole	Sole		V/A filed by Mr. S. M. Jadhav, Advocate but C/A awaited	Complete
22694/2013	Sole		Sole	Listed before the Hon'ble Court on 15-07-2013, process fee not filed. In view of Ld. Registrar Court's order dated 04-09-2013, 13-1-2013 and 10-01-2014. Mr. C. D. Singh, Counsel for the petitioner has not filed process. Notice is yet to be issued.	Not Complete
22695/2013	Sole		Sole	Listed before the Hon'ble Court on 15-07-2013, process fee not filed. In view of Ld. Registrar Court's order dated 04-09-2013, 13-1-2013 and 10-01-2014. Mr. C. D. Singh, Counsel for the petitioner has not filed process. Notice is yet to be issued.	Not Complete
22699/2013	Sole		Sole	Listed before the Hon'ble Court on 15-07-2013, process fee not filed. In view	Not Complete

				of Ld. Registrar Court's order dated 04-09-2013, 13-1-2013 and 10-01-2014. Mr. C. D. Singh, Counsel for the petitioner has not filed process. Notice is yet to be issued.	
22700/2013	Sole		Sole	Listed before the Hon'ble Court on 15-07-2013, process fee not filed. In view of Ld. Registrar Court's order dated 04-09-2013, 13-1-2013 and 10-01-2014. Mr. C. D. Singh, Counsel for the petitioner has not filed process. Notice is yet to be issued.	Not Complete
22701/2013	Sole		Sole	Listed before the Hon'ble Court on 15-07-2013, process fee not filed. In view of Ld. Registrar Court's order dated 04-09-2013, 13-1-2013 and 10-01-2014. Mr. C. D. Singh, Counsel for the petitioner has not filed process. Notice is yet to be issued.	Not Complete
22702/2013	Sole		Sole	Listed before the Hon'ble Court on 15-07-2013, process fee not filed. In view of Ld. Registrar Court's order dated 04-09-2013, 13-1-2013 and 10-01-2014. Mr. C. D. Singh, Counsel for the petitioner has not filed process. Notice is yet to be issued.	Not Complete
31929/2013	Sole		Sole	Mr. S. Ramamani, Adv. has filed V/A and C/A	Complete
35885/2013	Sole		Sole	AD card has been received but no one has entered appearance.	Complete
35886/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
35893/2013	Sole		Sole	Neither AD card nor unserved cover	Not Complete
CC No. 5166/2014	2		2	Fresh Matter tagged with SLP 20025/2011 as per Court's are related 04.04.2014.	Fresh Matter
CC 5167/2014	Sole		Sole	Fresh Matter tagged with SLP 20025/2011 as per Court's are related 04.04.2014.	Fresh Matter
SLP No. 23058/2014@ CC No. 12742/2014	Sole			In view of Hon'ble Courts Order dated 22.08.2014 the instant matter is tagged with SLP (c) 20025/2011. Accordingly notice was issued	Service awaited
19093,19202, 19206,19208. 19209,19211, 19214,19216, 19217,19218, 19219,19220, 19221,19222, 19224, 19225,19226, 19228,19230, 19232,19234, 19236,19237,				In view of Hon'ble Court's Order dated 14.07.2014 these matters of 2014 are tagged with SLP (C) 20025 of 2011. Since counsel for the petitioner has on 23.08.2014 filed Process Fee and spare copy in SLP (C) Nos. 19209, 19244, 19208, 19226, 19206, 19243, 19202, 19233, 19240, 19220,19241, 19228, 19249, 19269, 19211, 19259, 19093, 19250, 19232, 19270, 19218, 19221, 19225, 19236, 19239, 19251, 19253, 19257, 19275, 19278, 19282, 19288 and	Not complete

19239,19240, 19241,19243, 19244,19245, 19246,19249, 19250,19251, 19253,19255, 19257,19259, 19260,19269, 19270,19271, 19272, 19274,19275, 19277,19278 19280,19281, 19282,19284, 19286,19287, 19288,19289, 19281,19203, 19205,19290, 19210,19095, 19094 and 23058 of 2014				19289 of 2014. Notice issued in all these matters. Mr. S. M. Jadhav, Adv. Filed V/A on behalf of sole respondent in SLP Nos. 19218, 19221, 19278, 19288. Dr. /Ms. Vipin Gupta, Adv. Has filed V/A on behalf of sole respondent in SLP No. 19253/2014. Mr. S. Ramamani, Adv. Has filed V/A on behalf of sole res. In SLP(C) No. 19249,19275/2014 In rest of matters the counsel has not filed process fee and spare copies so far. Hence notice could not be issued.	

The matters above mentioned are listed before the Hon'ble Court with this office report.

Dated this the 20th day of January, 2015.

ASSISTANT REGISTRAR

Copy to: Ms. C. D. Singh, Adv.
Mr. Shivaji M. Jadhav, Adv.
Dr.(Mrs.) Vipin Gupta, Adv.
Dr. S. K. Verma, Adv.
Ms. Nidhi, Adv.
Ms. Manjeet Kirpal, Adv.
Mr. Amit Pawan, Adv.
Ms. Meenakshi Vij, Adv.
Mr. K. V. Mohan, Adv.
Mr. C. D. Singh, Adv.
Mr. Dashyant Prashar, Adv.
Mr. Amlan Ghosh, Adv.
Ms. Prerna Ghosh, Adv.
Mr. S. M. Jadhav, Adv.
Mr. S. Ramamani, Adv.

ASSISTANT REGISTRAR